NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 98/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES:

Mr. Dilipkumar Shrivastava

V/s.

M/s. Sudeep Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME Buijal Sancio i/b Mr Kaki pii Wale | DESIGNATION Adv for Per Hour | SIGNATURE |
|--------|---|--------------------------------|-----------|
| 2 | K. Shoff | Adjakr | Fhell |

Common Order CP No.32 & 33/111/CLB/MB/MAH/2010 CP No.97 & 98/397-398/CLB/MB/MAH/2010

On the Affidavit filed by the Petitioner side, Respondents are at liberty to file reply to the same within 15 days.

List this matter for hearing on 16.1.2017

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)